

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:7905

ANSWERED ON:17.05.2002

REFUSAL TO TRANSIT GOODS WITH INDIA BY BANGLADESH

PUTTASWAMY GOWDA;RUDRAGOUDA PATIL

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Bangladesh has refused to transit and transshipment of goods with India;
- (b) if so, the reasons therefor; and
- (c) the reaction of the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) to (c) The issue of the facility for transshipment of Indian goods between the mainland and the North Eastern States through Bangladesh was considered at the Commerce Secretary level India-Bangladesh Trade Talks held at Dhaka on 8-10, April, 2002. The Indian side drew attention to the fact that in the last trade review talks held in May 2000, both sides had agreed to refer the issues of border trade, transshipment of Indian goods through Bangladesh, and deepening of tariff concessions to a joint group of experts. The Bangladesh delegation took note and suggested that the issues of border trade and transshipment may be considered at the meeting of the Joint Economic Cooperation Commission. Both sides agreed to continue discussions on the related matters.